## GOVERNMENT OF INDIA YOUTH AFFAIRS AND SPORTS LOK SABHA

UNSTARRED QUESTION NO:3878
ANSWERED ON:17.08.2010
ASSISTANCE FOR SPORTS
Rathwa Shri Ramsinhbhai Patalbhai;Singh Shri Ravneet

## Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the details of sports facilities/financial assistance provided by the Government to the various educational institutions, State-wise;
- (b) whether a number of blocks and villages have been selected for the implementation of the scheme; and
- (c) if so, the details thereof, State-wise, including Punjab and the criteria being followed in this regard?

## **Answer**

## THE MINISTER OF STATE FOR YOUTH AFFAIRS & SPORTS (SHRI PRATIK PRAKASHBAPU PATIL)

(a) & (c):(i) Grant-in-aid is provided to States/UTs under Panchayat Yuva Krida Aur Khel Abhiyan (PYKKA) Scheme' for development and maintenance of basic sports infrastructure facilities in all the village/block panchayats across the country including in the State of Punjab, in a phased manner over a period of 10 years at an annual coverage of 10% and 20% in the case of North Eastern States and Special category States. Schools in the panchayats are given overriding priority under the scheme. Separate funding is made for holding Inter-school Sports Competitions' at district, state and national level annually.

(ii) Funding criteria for infrastructure grants under PYKKA scheme is under:

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Village Panchayat Block Panchayat
S.No. Component
(i) One-time Capital Grant for leveling of playfields, Rs.1 lakh Rs.5 lakh
etc. (75:25 basis between centre and states; 90:10
basis in the case of special category States /
North Eastern States (100% central grant)
(ii) Annual Acquisition Grant for 5 years for sports kits/ Rs.10,000/-
                                                                         Rs.20,000/-
equipments
(iii) Annual Operational Grant-for 5 years for Rs.12,000/- Rs.24,000/-
maintenance expenses, including honorarium to
kridashree.
Inter-school Competitions:
(i) District Level for 10 disciplines Rs. 1 lakh @ Rs. 10,000/- per discipline
(ii) State Level for 10 disciplines Rs. 3 lakh @ Rs. 30,000/- per discipline
                   Rs. 35 lakh (@ Rs. 3.50 lakh per Level
(iii) National
       discipline for 10 disciplines) + Cash
       award of Rs. 1 lakh and with rolling
       trophy to best sports performing school.
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(iii) With regard to grant for sports infrastructure facilities to panchayats, average size of village population at national level i.e. 4,600 is a guiding principle for calculation of fund/setting up of PYKKA centres at village panchayats. In the case of smaller village panchayats, two or more village panchayats are to be clubbed for arriving at 4,600 population to get admissible grant for a PYKKA centre. This condition is relaxed in the case of sparsely populated and hilly terrain villages. Village panchayats having larger

population are given grant on pro-rata basis. The grant-in-aid is provided to States/UTs on the basis of their proposals fulfilling terms and conditions set out in the scheme.

(iv) State-wise sanction/release of grants-in aid under PYKKA scheme for the last two years (2009-09) and (2009-10) and current financial year (2010-11) upto (2010-11)